

(b) if so, the purpose of their visit;
(c) whether there were any talks to develop India's small scale industries; and

(d) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). This delegation recently visited India. It was a non-official delegation and was not sponsored at Government level. The delegation went round different parts of the country. Government had no official talks with the delegation.

Employees' State Insurance Scheme

*1021. { Shri Nagi Reddy:
Shrimati Parvathi Krishnan:

Will the Minister of Labour and Employment be pleased to state

(a) the number of workmen in West Bengal still left to be covered by the Employees' State Insurance Scheme, and

(b) when will the scheme be extended to other districts of West Bengal?

The Deputy Minister of Labour (Shri Abid Ali): (a) About 3,61,000 workers are yet to be covered in areas with a concentration of 500 or more.

(b) As soon as practicable. The matter has been taken up with the State Government who are responsible for the provision of Medical care under the Insurance Scheme.

Recovery of Loans from Displaced persons of Tripura

*1022. Shri Bangshi Thakur: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Certificate Proceedings have been issued for the recovery of loans against the displaced persons of Tripura and are being issued, and

(b) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Mahajan): (a) Yes. Such proceedings have been taken against some people

(b) To save the recovery of the loan amounts from being barred by limitation and to collect the amount due to Government in cases where the displaced persons are in a position to pay.

Distribution of Soft Coke

*1023. Shri L. Achaw Singh: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the State Trading Corporation of India (Private) Ltd. has taken over the distribution of soft coke in Delhi?

The Minister of Commerce (Shri Kanungo): No, Sir. The Corporation has arranged at the request of the Delhi State Administration to run some black tanks and hand over the stock to the licensees nominated by them.

Indian Delegation to Japan

*1024. { Shri Venkatasubbalah:
Shri E. Madhusudan Rao:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to send a delegation to Japan to study the financial structure of small scale industries in that country,

(b) if so, whether the composition of the delegation has been finalised; and

(c) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The proposal is still at the stage of consideration.

Delegates to U. N. Assembly

*1025. { Shri V. P. Nayar:
Shri Aurobindo Ghosal:

Will the Prime Minister be pleased to lay a statement showing:

(a) the general or special qualifications on the basis of which the following categories included in India's delegation to the current U.N. Session have been selected: (i) delegates, (ii) alternate delegates, and (iii) advisers; and

(b) the total foreign exchange allowed to each delegate?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) In selecting members of delegation of different categories, Government takes into account their suitability for the work they may be required to do and the need for continuity with past work. Each year some new people are also included. There is no rule laid down by the United Nations as to how members of delegation are to be selected and the decision rests entirely with the Government.

(b) Shri Krishna Menon nil
Shri Venkataraman nil
Shri Arthur Lall nil
Shri G S Pathak Rs 4,000/-
Shri Chalapathi Rau Rs 2,000/-

अम्बर चरणा

*१०२६. { श्री नवल प्रभाकर :
श्री भक्त दर्शन :
श्री पद्मा लाल बाबूपाल :

क्या बाणिज्य तथा उद्योग मंत्रालय यह बनाने की कृपा करेगा ?

(क) क्या यह मान्य है कि उत्पादन करने वाले को बहनाने के लिये गन्ना पर अधिक चर्गे को धिजर्ना में चवाना पर विचार कर रहे हैं, श्री

(ख) यदि हाँ तो यह कब तक चालू करने का विचार है ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) हाँ नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Shree Savajee Jubilee Cotton and Jute Mills, Sidhpur (Bombay State)

*1027. Shri P R Patel Will the Minister of Commerce and Industry be pleased to state

(a) what steps have been taken to start Shree Savajee Jubilee Cotton and Jute Mills, Sidhpur, closed some years back; and

(b) how many labourers have been unemployed since the closure of the Mills?

The Minister of Commerce (Shri Kanungo) : (a) Investigation under the Industries (Development and Regulation) Act, 1951 was completed in June, 1958. The Committee favoured the liquidation of the mills.

(b) As a result of the closure of the mills on 24th April, 1957 about 1,064 workers have been affected.

Lemon Grass Oil

*1028. Shri Warner: Will the Minister of Commerce and Industry be pleased to state

(a) whether Government have any scheme to utilise lemon grass oil for industrial purposes, and

(b) if so, at what stage the scheme is at present?

The Minister of Industry (Shri Manubhai Shah) : (a) Yes, Sir

(b) Two firms at Bombay, viz, Messrs Glaxo Laboratories (India) Private Ltd, and Messrs Roche Products Private Ltd, have been licensed to produce vitamin 'A' from Beta Ionone—a product to be obtained from lemon grass oil. These units are expected to commence production of vitamin 'A' during 1959.

जगपुरा पुल

*१०२९. श्री सरजू पाण्डे क्या निराशा, आवास और सभरण मंत्री २५ सितम्बर, १९५८ के नागविक्रम प्रश्न संख्या १६०८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि जगपुरा पुल के निम्न गमों के लिए उन्नादारी तथा कृषि-उत्पादन से क्या कार्यवाही की है ?

निर्माण, आवास और सभरण उपमंत्री (श्री अनिल कुं० चन्दा) : इस मामले में अन्तर्गत के उत्तर पर अभी विचार हो रहा है और इसका फैसला जल्दी किया जाएगा । यहाँ यह भी ध्यान में रखना है कि लागू पर डिम्बेदारी लगावे से पहले परिवहन तथा पक्का मरानय के परवर्धन अफनरी से सलाह करना जरूरी था ।